

79

So (Est.)
13.2.25

Declaration of Assets and Liabilities

Year- 2024-25

I, Praveen Kumar, son of Mr. Manoj Kumar, aged 29 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Assistant Section Officer in Bihar Legislative Assembly Secretariat, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of Movable Assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name Manoj Kumar (Father)	Dependant-2 Name Sita Devi (Mother)	Dependant-3 Name
(i)	Cash	Rs. 15,000/- (Approx.)	-----	Rs. 1,00,000/- (Approx.)	Rs. 1,20,000/- (Approx.)	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	SB- Rs. 20,000/- (Approx.)	-----	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	Rs. 2,25,000/- (Approx.)	-----	NIL	NIL	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC- Rs. 60,000/- (Approx.)	-----	NIL	NIL	-----
(v)	Motor Vehicles (details of make, etc)	NIL	-----	Two Wheeler Bike	NIL	-----
(vi)	Jewellery (details of weight and value)	Gold- 15gm Value-Rs.1,12,500/- (approx.)	-----	Gold- 20gm Value-Rs.1,50,000/- (approx.) Silver- 100gm Value-Rs.10,000/- (approx.)	Gold- 350gm Value-Rs.26,25,000/- (approx.) Silver- 700gm Value-Rs.70,000/- (approx.)	-----
(vii)	Other assets, such as values of claims/ interests	NIL	-----	NIL	NIL	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

Praveen Kumar.

1916
17/2/25

B. Details of Immovable Assets

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be Indicated)

Sr. No.	Description	Self	Spouse Name	Dependant - 1 Name Manoj Kumar (Father)	Dependant-2 Name Sita Devi (Mother)	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	NIL	-----	West Champaran, Area- 3 kattha (Approx.) Value- Not Known	NIL	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	NIL	-----	NIL	West Champaran, Area- 4.50 kattha (Approx.) Value- Not Known	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NIL	-----	NIL	NIL	-----
(iv)	House/Apartments, etc.- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Hindu Undivided Family (HUF)	-----	West Champaran- Build Up Area- 1150 sqft (Approx.) Value- Not Known	NIL	-----
(v)	Others (such as interest in property)	NIL	-----	NIL	NIL	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 31-12-2024
(a)	(i) Loans from Banks	State Bank of India, Patna	Rs. 13,50,000/- (Approx.)
	(ii) Loans form Financial Institutions	-----	NIL
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-----	NIL
	(b) dues to department dealing with supply of water	-----	NIL

Praman Kumar

	(c) dues to departments dealing with supply of electricity	-----	NIL
	(d) dues to departments dealing with telephones	-----	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	NIL
	(f) Other dues, if any	-----	NIL
(b)	(i) Income Tax including surcharge (also indicate the assessment year up to which income tax return filed. Give also Permanent Account Number (PAN))	PAN- IGGPK3824N	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]	-----	NIL
	(iii) Sales Tax [Only in case of proprietary business]	-----	NIL
	(iv) Property Tax	-----	NIL

C. Personal Details:

- i) GPF/CPF/PRAN NO :- PRAN- 110114057674
- ii) Gender :- M (M/F)
- iii) Date of Birth :- 0 2 0 2 1 9 9 6 (DD/MM/YYYY)
- iv) Class/Group :- B (A/B/C)
- v) Cadre :- Bihar Legislative Assembly Secretariat Service
(Full Name e.g., B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)
- vi) Home District :- West Champaran

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Praveen Kumar*
Name of Employee:- PRAVEEN KUMAR
Designation:- Assistant Section Officer
Department :- Bihar Legislative Assembly Secretariat, Patna

Place :- PATNA

Date :- 13.02.2025

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.